

made by the President of the Indian Colliery Owners' Association for revision in the schedule of allocations of coal for industrial purposes; and

(b) if so, what is Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): (a) and (b) Yes, Sir. The allocation of different grades of coal to various consumers is made on the basis of a schedule which has been drawn up by the Fuel Efficiency Committee. In prescribing the entitlement of various consumers for a particular grade of coal, the Committee has taken into account the quality of fuel essentially required for the operation of a plant, equipment or appliance. The said Committee is, however, considering whether any modification is the gradewise schedule is called for. In case it recommends any such modification, the question of making necessary changes will be considered.

DEPOSITS OF SELECTED AND MEDIUM GRADES OF COAL

112. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that deposits of selected and medium grades of coal form only 2 per cent and 7 per cent respectively of total deposits in the fields of Raniganj, Jharia and East Bokaro; and

(b) what is the estimated proportion of deposits of these grades of coal in other fields of West Bengal and Bihar?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): (a) The proved reserves of Class I (equivalent to Selected Grades) and Class II (equivalent to Grades I and II) form about 2 per

cent. and 7 per cent., respectively, of the total gross reserves of coal in the fields of Jharia, Raniganj and East Bokaro. These figures may go up when the bulk of the reserves, not yet proved and are presently categorised as "unclassified", are proved and classified.

(b) The Committee on Assessment of Resources has not yet completed the assessment of the deposits of the various grades of coal in other fields of West Bengal and Bihar.

CONSTRUCTION ALLOWANCE AT NEYVELI LIGNITE CORPORATION LTD.

113. SHRI G. MURAHARI: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have received representations regarding discrimination in payment of construction allowance at Neyveli Lignite Corporation Ltd.; and

(b) if so, what steps Government propose to take to set right the matter?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIA): (a) Yes, Sir. Representations have been received to the effect that, in the matter of payment of construction allowance, no discrimination should be made between employees belonging to the three taluks of Chidambaram, Vridhachalam and Cuddalore of South Arcot District on the one hand, and employees coming from other areas on the other.

(b) The representations are under examination.

CANDIDATES SELECTED FOR I.A.S.

114. SHRI J. S. PILLAI: Will the Minister of HOME AFFAIRS be pleased to state the number of candidates who were selected for the I.A.S. in the years 1960, 1961, 1962 and 1963 and of those how many are from the State of Madras?